



Central Administrative Tribunal Principal Bench, New Delhi

O.A. No.360/2020

Friday, this the 28th day of February 2020

**Hon'ble Sri Justice L. Narasimha Reddy, Chairman
Hon'ble Sri A. K. Bishnoi, Member (A)**

B S Bansal (aged 74 years)
Ex-Asstt. Commander II, NSG, Group B
r/o TA 108D
Gali No.2, Tughlakabad Extension
New Delhi – 110 019

..Applicant

(Sri Devender P S Dagar, Advocate)

Versus

1. Union of India through
Cabinet Secretary
Cabinet Secretariat
New Delhi
2. Director General (Security)
Cabinet Secretariat
East Block V, R K Puram
New Delhi – 110 066
3. The Director General
(SSB) Sashastra Seema Bal
East Block V, R K Puram
New Delhi – 110 066
4. The Director General
National Security Guard (NSG)
Mehram Nagar, Near Domestic Airport
Palam, New Delhi

..Respondents



ORDER (ORAL)

Justice L. Narasimha Reddy:

Learned counsel for applicant argued the O.A. at some length. The applicant, who is present in Court, instructed him to withdraw the O.A. and accordingly, a prayer is made.

2. Permission accorded. The O.A. is accordingly dismissed as withdrawn.

February 28, 2020
/sunil/